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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**


**IA 409/2017 with C.P. No. 17/213,221/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018**

Name of the Company: Meena P Manglani & Ors.  
V/s.  
Dilip R. Shah & Ors.

Section of the Companies Act: Sections 213-221 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Dilip Motwani	PCS	Petitioners	
2.				

**ORDER**

Learned PCS Mr. Dilip Motwani present for Petitioner. None present for Respondents no. 1 to 5. None present for Respondent no. 6.

At request of learned of PCS for petitioner.

List the matter on 02.02.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 22nd day of January, 2018.